GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 4133 TO BE ANSWERED ON: 27.03.2017

GROWTH OF MSME SECTOR

4133. SHRI D.K. SURESH:

SHRI OM BIRLA:

SHRI NALIN KUMAR KATEEL:

SHRI ASHOK MAHADEORAO NETE:

SHRI LAXMAN GILUWA:

SHRIMATI RAMA DEVI:

SHRI CHANDRA PRAKASH JOSHI:

SHRI RAYAPATJ SAMBASIVA RAO:

SHRIMATI POONAMBEN MAAD AM:

SHRI M.I. SHANAVAS:

SHRI RAVINDRA KUMAR PANDEY:

SHRI R. GOPALAKRISHNAN:

SHRI VIRENDER KASHYAP:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of registered and unregistered Micro, Small and Medium Enterprises (MSMEs) including the MSMEs owned by Scheduled Castes(SC)/Scheduled Tribes(ST) entrepreneurs in the country at present, State/UT-wise;
- (b) the details of the loans sanctioned to MSMEs under the MUDRA Yojana since the inception of the scheme and the number of SC/ST enterprises that received these loans State/UT- wise;
- (c) whether the MSME sector has recorded any growth in contribution to the GDP and employment generation after implementation of 'Make in India' programme and if so, the details thereof;
- (d) the list of items which are to be compulsorily purchased from MSME sector by the Government departments; and
- (e) the other steps taken/being taken by the Government to boost the growth of the MSME sector in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): As per data estimated based on 4th MSME census (with reference to base year 2006-07) as well as data extracted from Economic Census 2005 conducted by Central Statistics Office, Ministry of Statistics and Programme Implementation, the total number of estimated and unregistered MSMEs owned by Scheduled Castes are 27.15 lakhs and owned by Scheduled Tribes are 20.40 lakhs. The States/UTs number of unregistered MSMEs as per data sources mentioned are given at Annexure-I.

As per 6th Economic Census, 2013, conducted by the Central Statistics Office, Ministry of Statistics and Programme Implementation (MOS & PI) there are 5.8 crores establishments. These include MSMEs as well as large enterprises. Number of establishments by SC/ST are 59.72 lakh and 28.13 lakh respectively.

Total number of registered MSMEs in the country are 65,91,870 including 15,63,974 under Small Scale Industry registration, 21,96,902 under Entrepreneur Memorandum and 28,30,994 under Udyog Aadhar Memorandum. Enterprises Memorandum II has replaced Small Scale Industry Registration from 2006. Udyog Aadhar Memorandum has replaced Enterprises Memorandum II since 18 September, 2015. Number of MSMEs with UAM Registration owned by SCs and STs in the country are 361726 and 107151 respectively.

(b): During FY 2015-16, the Banks and Micro Finance Institutions have disbursed Rs.1,32,954.73 crore to 3.49 crore beneficiaries as against the target of Rs.1.22 lakh crore, under Pradhan Mantri Mudra Yojana (PMMY). Out of the above, Rs.14,691.79 crore was disbursed to 61 lakh borrowers belonging to Scheduled Castes (17.5%) and Rs.4742.03 crore was disbursed to 16.78 lakh borrowers belonging to Scheduled Tribes (4.87%).

Similarly, during FY 2016-2017, up to March 20, 2017, an amount of Rs.144990.54 crore was disbursed to 3.57 crore beneficiaries out of which Rs.13317.29 crore was disbursed to 60 lakh SC borrowers (16.8%) and Rs.4088.68 crore was disbursed to 15.90 lakh ST borrowers (4.48%). The State-wise/Union Territory-wise details of overall Sanction and Disbursements along with number of beneficiaries as well as the same for SC and ST borrowers for FY 2016 & FY 2017 (as on March 20, 2017) are enclosed at Annexure II and III respectively.

- (c): The data compiled by Central Statistics Office, Ministry of Statistics and Programme Implementation, Government of India for contribution of MSMEs in gross value added and GDP of the country is published only till 2014-15. Impact of Make in India programme has not been evaluated.
- (d): 358 items are reserved to be purchased only from micro and small enterprises by Central Government Ministries / Departments and public sector enterprises. The list of these 358 items is available on the website http://dcmsme.gov.in/notification.pdf.
- This Ministry is implementing a number of schemes for micro, small and (e): medium enterprises (MSMEs) including National Manufacturing Competitiveness Programme(NMCP), Prime Minister's **Employment** Programme(PMEGP), schemes for Khadi & Village Industries and Coir, International Cooperation Scheme, Performance and Credit Rating Scheme(PCRS), Marketing Assistance and Technology Upgradation(MATU) schemes, Scheme for Credit Guarantee Fund for Micro and Small Enterprises etc. Benefits under these schemes are available to all eligible MSMEs including those belonging to SC and ST communities. This Ministry of MSME has approved a scheme for setting up of National Schedule Caste and Schedule Tribes (SC/ST) Hub on 25.07.2016. The said scheme was formally launched by the Hon'ble Prime Minister on 18.10.2016 at Ludhiana, Punjab. The Hub is set up to provide professional support to Scheduled Caste and Scheduled Tribe entrepreneurs to fulfill the obligation under the Central Government Public Procurement Policy for Micro and Small Enterprises Order 2012, adopt applicable business practices and leverage the Stand Up India initiatives. Estimated budget for the SC/ST Hub Scheme for the period 2016-20 is Rs. 490 crore. Four Schemes have approved under National SC/ST Hub namely (a) subsidy for SC/ST enterprises to obtain Single Point Registration Scheme (b) Special Marketing Assistance Scheme (SMAS) to provide marketing support to SC/ST owned MSMEs and (c) Subsidy for Performance & Credit Rating Scheme (SPCRS) for SC/ST enterprises and (d) Special Credit Linked Capital Subsidy Scheme.

Annexure-I

(Number in lakh)

State / UTs	Sample Survey	Extracted from 5th	Total Unregistered
	#	Economic Census##	MSMEs
ANDHRA PRADESH	14.90	10.60	25.50
ARUNACHAL PRADESH	0.25	0.16	0.41
ASSAM	2.14	4.28	6.42
BIHAR	7.48	6.72	14.20
CHHATTISGARH	2.78	2.19	4.97
GOA	0.56	0.27	0.83
GUJARAT	13.03	6.46	19.49
HARYANA	4.87	3.46	8.33
HIMACHAL PRADESH	1.60	1.15	2.75
JAMMU AND KASHMIR	1.18	1.68	2.86
JHARKHAND	4.25	2.32	6.57
KARNATAKA	11.12	7.70	18.82
KERALA	12.94	7.69	20.63
MADHYA PRADESH	11.50	6.76	18.26
MAHARASHTRA	14.45	15.31	29.76
MANIPUR	0.44	0.42	0.86
MEGHALAYA	0.47	0.38	0.85
MIZORAM	0.10	0.16	0.26
NAGALAND	0.16	0.21	0.37
ODISHA	9.77	5.76	15.53
PUNJAB	9.66	4.32	13.98
RAJASTHAN	9.14	6.96	16.10
SIKKIM	0.06	0.10	0.16
TAMIL NADU	18.21	12.58	30.79
TELANGANA			
TRIPURA	0.26	0.70	0.96
UTTAR PRADESH	22.34	19.82	42.16
UTTARAKHAND	2.00	1.51	3.51
WEST BENGAL	20.80	13.41	34.21
ANDAMAN AND NICOBAR			
ISLANDS	0.07	0.07	0.14
CHANDIGARH	0.28	0.20	0.48
DADAR AND NAGAR HAVELI	0.04	0.03	0.07
DAMAN AND DIU	0.01	0.04	0.05
DELHI	1.75	3.74	5.49
LAKSHADWEEP	0.01	0.01	0.02
PUDUCHERRY	0.13	0.21	0.34
Course: # Fourth All India Consus of	198.74	147.38	346.12

Source: # Fourth All India Census of MSME 2006-07: Unegistered Sector ## Data extracted from Fifth Economic Census, 2005, CSO, M/o S&PI, GoI

Annexure II								
State wise disbursement 2016-17 (21.03.2017)								
Sr No	State Name	No. of	Sanctioned	Disbursement	outstanding			
		accounts	amount	amt	amount			
	Andaman and Nicobar							
1	Islands	3086	67.78	65.71	53.8			
2	Andhra Pradesh	525333	5223.89	4919.63	4293.87			
3	Arunachal Pradesh	5898	72.01	69.6	57.06			
4	Assam	1131207	4293.26	4232.15	3046.11			
5	Bihar	3584673	10266.81	9615.45	7097.45			
6	Chandigarh	14668	194.63	185.78	147.48			
7	Chhattisgarh	778042	2759.34	2649.91	2024.52			
	Dadra and Nagar							
8	Haveli	2371	20.68	19.69	15.41			
9	Daman and Diu	720	10.4	9.97	7.9			
10	Delhi	204606	3153.88	3084.82	2639.9			
11	Goa	27115	339.83	323.21	263.68			
12	Gujarat	903970	5974.74	5861.2	4876.83			
13	Haryana	651936	3175.63	3022.42	2501.3			
14	Himachal Pradesh	73869	1071.68	989.43	791.6			
15	Jammu and Kashmir	81904	1675.39	1497.57	1130.5			
16	Jharkhand	929535	3455.77	3363.61	2507.8			
17	Karnataka	3438433	15553.07	15133.23	13112.32			
18	Kerala	837992	5220.04	5053.48	4008.95			
19	Lakshadweep	437	5.15	4.15	3.9			
20	Madhya Pradesh	2427385	8045.9	7705.74	6188.74			
21	Maharashtra	2842970	14284.09	13922.3	11466.14			
22	Manipur	15093	93.04	87.27	70.67			
23	Meghalaya	22464	169.79	166.26	131.1			
24	Mizoram	6983	92.48	80.25	73.9			
25	Nagaland	9353	87.01	82.7	68.69			
26	Odisha	2270392	6807.24	6501.6	4705.05			
27	Pondicherry	113025	411.44	406.91	338.45			
28	Punjab	773971	3652.59	3495.39	3046.14			
29	Rajasthan	1038074	6308.16	6118.68	4853.33			
30	Sikkim	18202	89.1	86.73	61.65			
31	Tamil Nadu	4621021	15416.68	15153.31	12543.6			
32	Telangana	211355	2808.47	2691.43	2312.77			
33	Tripura	218736	856.5	831.79	577.08			
34	Uttar Pradesh	3117284	12176.23	11669.6	9941.58			
35	Uttarakhand	282389	1727.71	1659.98	1347.89			
36	West Bengal	4510144	14510.75	14229.59	9673.75			
	Total	35694636	150071.16	144990.54	115980.91			

	State-wise disbursement o	f Mudra I oans to	ST Units during	z 2016-17(unto 21 3	Annexure -III
Sr No State Name	No. of	Sanctioned	Disbursement Disbursement	outstanding	
	accounts	amount	amount	amount	
	Andaman and Nicobar				
1	Islands	17	0.03	0.03	0.01
2	Andhra Pradesh	11227	66.99	63.84	55.92
3	Arunachal Pradesh	881	23.14	22.33	19.62
4	Assam	43182	162.01	157.94	118
5	Bihar	104013	235.15	228.66	152.17
6	Chandigarh	138	0.31	0.31	0.31
7	Chhattisgarh	86137	209.22	197.63	143.53
8	Dadra and Nagar Haveli	285	1.41	1.28	0.89
9	Daman and Diu	6	0.02	0.02	0.02
10	Delhi	5088	17.27	17.17	15.37
11	Goa	467	3.62	3.32	2.97
12	Gujarat	60607	211.22	206.6	173.01
13	Haryana	14844	35.11	33.69	29.09
14	Himachal Pradesh	2096	15.47	13.91	11.97
15	Jammu and Kashmir	1111	36.31	35.4	26.27
16	Jharkhand	44989	111.95	109.06	81.08
17	Karnataka	199280	593.82	580.69	482.96
18	Kerala	23212	73.6	69.5	48.63
19	Lakshadweep	291	3.7	2.88	2.68
20	Madhya Pradesh	224521	480.57	461.96	359.48
21	Maharashtra	171372	390.47	382.05	289.39
22	Manipur	2862	11.73	11.52	7.98
23	Meghalaya	7741	44.4	43.42	35.34
24	Mizoram	5173	65.36	54.92	52.81
25	Nagaland	1517	27.52	24.63	21.87
26	Odisha	152388	332.76	314.6	214.39
27	Pondicherry	596	1.86	1.85	1.35
28	Punjab	33124	31.46	28.49	49.05
29	Rajasthan	97763	255.86	245.49	187.84
30	Sikkim	1173	9.45	9.15	6.94
31	Tamil Nadu	1173	9.45	9.15	6.94
32	Telangana	7604	74.51	72.88	65.09
33	Tripura	39878	144.18	140.21	95.12
34	Uttar Pradesh	111985	201.41	196.57	161.43
35	Uttarakhand	7140	20.65	19.67	16.5
36	West Bengal	126656	334.49	327.86	200.11
	total	1590537	4236.48	4088.68	3136.13